

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2016 &  
IA NO. 91 OF 2016**

**Dated: 9<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Talwandi Sabo Power Ltd. ...Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1  
Mr. Anand K. Ganesan for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.12.2016 at 2.30 p.m.**

**(I.J. Kapoor)  
Technical Member**  
ts/pr

**(Justice Ranjana P. Desai)  
Chairperson**